

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/419/KOB/2022 IN IA(IBC)/172/KOB/2022
SECTION	NCLT RULE 11
NAME OF PARTIES	SIJO JOSEPH V/S C A JASIN JOSE (RP) OF ORMA MARBLE PALACE PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	V K PEER MOHAMED KHAN, GIRISH KUMAR V C.
RESPONDENTS ADVOCATE/ PROFESSIONAL	A KEVIN THOMAS, NIDHI SAM JOHN, S ESWARAN .

Office
Notes

Video Conference

1st Dec 2022

O R D E R

IA(IBC)/419/KOB/2022 IN IA(IBC)/172/KOB/2022

Learned counsel Mr. Girish Kumar V C appears on behalf the applicant. Learned counsel Mr. Akhil Suresh represents the RP. Learned RP Mr. Jasin Jose is present in person.

This is an application filed for condoning the delay of thirteen days in filing the reply affidavit in IA(IBC)/172/KOB/2022. Respondent side has no objection.

Application allowed. Delay condoned. Reply taken on file.

Accordingly, this application is disposed of.

IA(IBC)/420/KOB/2022 IN IA(IBC)/173/KOB/2022in IBA/41/KOB/2020

Learned counsel Mr. Girish Kumar V C appears on behalf the applicant. Learned counsel Mr. Akhil Suresh is present for the RP. Learned RP Mr. Jasin Jose is present in person.

This is an application filed for condoning the delay of thirteen days in filing the reply statement in IA(IBC)/173/KOB/2022. Respondent side has no objection. Application allowed. Delay condoned. Reply taken on file.

Accordingly, this application is disposed of.

IA(IBC)/172/KOB/2022in IBA/41/KOB/2020

Learned Senior counsel Mr. Joseph Kodianthara appears on behalf of the applicant. Learned RP Mr. Jasin Jose is present in person.

Lis the matter on **07/12/2022**.

IA(IBC)/173/KOB/2022in IBA/41/KOB/2020

Learned Senior counsel Mr. Joseph Kodianthara appears on behalf of the applicant. Learned RP Mr. Jasin Jose is present in person.

Lis the matter on **07/12/2022**.

IA(IBC)/152/KOB/2022in IBA/41/KOB/2020

Learned Senior Counsel Mr. Joseph Kodianthara appears for the Resolution Professional. Learned Resolution Professional Mr. Jasin Jose appears in person. Matter heard. **Reserved for order.**

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**